

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
CONTRACTS FOR AMBULANCE SERVICES .

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SHRI NAND KISHORE YADAV

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether Government under the National Rural Health Mission (NRHM) has given contracts for ambulance and emergency healthcare services to private parties in ten States;
- (b) if so, the details thereof alongwith the names of private players which were awarded the contracts;
- (c) whether it is a fact that Memorandum of Understandings (MoUs) with ten States in this regard were entered into without any transparent tender process;
- (d) if so, the reasons therefor; and
- (e) if not, the details of the tender process?

ANSWER

THE MINISTER OF HEALTH & FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a) to (e) No, Union Ministry of Health and Family Welfare only releases funds to State/UT Governments on their request as projected under their Programme Implementation Plan for National Rural Health Mission for ambulance and emergency health care services. The States/UTs are however, expected to follow financial rules. ==